

**THE GAUHATI HIGH COURT AT GUWAHATI**  
***(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)***

**NOTIFICATION**

*Dated Guwahati the 27<sup>th</sup> June, 2013*

NO.HC.VII-01/2013/ 5562 /A. Shri Bhaskar Jyoti Mahanta, Presiding Officer, Industrial Tribunal, Guwahati is posted as Member, MACT, No.III, Kamrup, Guwahati, vice Smti Joosmita Sarma already posted as Additional District and Sessions Judge, Kamrup, Guwahati.

In anticipation of his release by the Govt. of Assam, Shri Mahanta will hand over charge of his Court and Office to the Presiding Officer, Labour Court, Guwahati and join his new assignment immediately.

NO.HC.VII-01/2013/ 5563 /A. Shri Akhtar Fun Ali Bora, Member-Secretary, Assam State Legal Service Authority, Guwahati is granted extension to continue in the present post up to 31.07.2013.

On being released from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati, Shri Bora will hand over charge of his Office to the Deputy Secretary, Assam State Legal Services Authority, Guwahati and proceed to join as District and Sessions Judge, Nagaon positively on 01.08.2013.

NO.HC.VII-01/2013/ 5564 /A. Shri Mir Alfaz Ali, Judge, Designated Court, Assam, Guwahati is posted as Member-Secretary, Assam State Legal Services Authority, Guwahati vice Shri Akhtar Fun Ali Bora.

In anticipation of his release by the Govt. of Assam, Shri Ali will hand over charge of his Court and Office to the Special Judge, Assam, Guwahati and join his new assignment positively on 01.08.2013 on being appointed by the Govt. of Assam.

NO.HC.VII-01/2013/ 5565 /A. In partial modification of this Registry's Notification NO.HC.VII-10/2012/10672/A dated 13.12.2012, Smti Soneka Bora, Principal Judge, Family Court, NO.I, Kamrup, Guwahati is transferred and posted as Presiding Officer, Labour Court, Dibrugarh, vice Shri Pradip Kumar Das transferred.

In anticipation of her appointment by the Govt. of Assam, Smti Bora will hand over charge of her Court and Office to the Principal Judge, Family Court, NO.II, Kamrup, Guwahati and proceed to join her new assignment immediately.

NO.HC.VII-01/2013/ 5566 /A. Shri Pradip Kumar Das, Presiding Officer, Labour Court, Dibrugarh is transferred and posted as Presiding Officer, Labour Court, Guwahati vice Shri Adhir Kumar Das already transferred.

In anticipation of his release and appointment by the Govt. of Assam, Shri Das will hand over charge of his Court and Office to the Presiding Officer, Industrial Tribunal, Dibrugarh and proceed to join at his new place of posting immediately.

NO.HC.VII-01/2013/ 5567 /A. Shri Gautam Baruah, Additional District and Sessions Judge, Nagaon is transferred and posted as Special Judge, Assam, Guwahati, vice Shri Mazed Ali to be retired on 30.06.2013 on superannuation.

Shri Baruah will hand over charge of his Court and Office to the Additional District and Sessions Judge, Nagaon and proceed to join his new assignment positively on 01.08.2013.

NO.HC.VII-01/2013/ 5568 /A. Smti Hema Devi Bhuyan, Additional District and Sessions Judge, NO.1, Kamrup, Guwahati is transferred and posted as Principal Judge, Family Court, Cachar, Silchar vice Smti Rita Bora Saikia transferred.

Smti Bhuyan will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Guwahati and proceed to join her new assignment immediately.

NO.HC.VII-01/2013/ 5569 /A. The Special Judge, CBI, Assam, Guwahati shall remain in -charge of the Court and Office of Special Judge, Assam, Guwahati after retirement of Shri Mazed Ali on 30.06.2013, until Shri Gautam Baruah joins as Special Judge, Assam, Guwahati.

By Order,  
Sd/-Robin Phukan,  
**REGISTRAR (VIGILANCE)**  
Contd.....


MEMO NO. HC.VII-01/2013/ 5570 - 5594 /A.

Dated 27.06.2013

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information. He is requested to take necessary action :-
  - (i) to release Shri Bhaskar Jyoti Mahanta from the post of Presiding Officer, Industrial Tribunal, Guwahati
  - (ii) to release Shri Akhtar Fun Ali Bora from the post of Member-Secretary, Assam State Legal Services Authority, Guwahati, so that he may join at Nagaon as District and Sessions Judge on 01.08.2013
  - (iii) to release Shri Alfaz Ali from the post of Judge, Designated Court, Assam, Guwahati and appoint Shri Mir Alfaz Ali as Member-Secretary, Assam State Legal Services Authority, Guwahati so that he may join as such with effect from 01.08.2013
  - (iv) to appoint Smti Soneka Bora as Presiding Officer, Labour Court, Dibrugarh
  - (v) to release Shri Pradip Kumar Das from the post of Presiding Officer, Labour Court, Dibrugarh and to appoint him as Presiding Officer, Labour Court, Guwahati
  - (vi) to appoint Shri Gautam Baruah as Special Judge, Assam, Guwahati
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information and necessary action
3. The Secretary to the Govt. of Assam, Legislative Department, Dispur for information and necessary action
4. The Principal Accountant General, Assam, Beltola, Guwahati for information
5. The District and Sessions Judge, \_\_\_\_\_
6. The Judge, Designated Court, Assam, Guwahati
7. The Principal Judge, Family Court NO.1 & II, Kamrup, Guwahati/ Cachar, Silchar
8. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
9. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
10. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
11. The Special Judge, Assam, Guwahati
12. The Special Judge, CBI, Assam, Guwahati
13. The Member- Secretary, Assam State Legal Services Authority, Guwahati
14. Shri Bhaskar Jyoti Mahanta, Presiding Officer, Industrial Tribunal, Guwahati
15. Shri Akhtar Fun Ali Bora, Member-Secretary, Assam State Legal Services Authority, Guwahati with reference to his representation dated 19.03.2013
16. Shri Mir Alfaz Ali, Judge, Designated Court, Assam, Guwahati, presently working as Officiating Director, Judicial Academy, Assam, Guwahati
17. Shri Mazed Ali, Special Judge, Assam, Guwahati. He will hand over charge of his Court and Office to the Special Judge, CBI, Assam, Guwahati in the afternoon of 30.06.2013 on his retirement on superannuation.
18. Smti Soneka Bora, Principal Judge, Family Court, NO.I, Kamrup, Guwahati with reference to her representation NO.FCG.244/13 dated 14.06.2013
19. Shri Pradip Kumar Das, Presiding Officer, Labour Court, Dibrugarh
20. Shri Gautam Baruah, Additional District and Sessions Judge, Nagaon
21. Smti Hema Devi Bhuyan, Additional District and Sessions Judge, NO.1, Kamrup, Guwahati
22. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
23. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati
24. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
25. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
26. The Chief Judicial Magistrate, \_\_\_\_\_
27. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
28. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
20. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
21. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
23. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

  
**REGISTRAR (VIGILANCE)**

  
 27/6/13

27-06-13